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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① Priyadashini N.
Keerthi Krishna
For T.K. Bhaskar

Counsel for R5

2) K. Gautham Kumar
A. Thibani Jay

Counsel for R1

3) N. RAMAKRISHNAN for
WIRRAON -> Sri Ram

Counsel for R2

ORDER

Counsel for petitioner present. Counsels representing R1 and R5 are present. No representation on behalf of R2 to R4 & R6. Counsel for petitioner and counsel for R5 made submissions in CA 216/2017 wherein R5 is the applicant, in part. For continuation, time is enlarged at request. Put up on 06.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)